

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

No:- 630 of 2022/RG

Dated:- 31/05/2022

In partial modification to the High Court order No. 582 of 2022/GS dated 20.05.2022, the following Judicial Officers, instead of participation in the training programme scheduled for 04.06.2022, are hereby directed to attend their respective courts:-

1. Mr. Mohd. Ashraf Malik, Pr. District and Sessions Judge, Budgam.
2. Ms. Masarat Roohi, Principal Judge, Family Court, Srinagar.
3. Mr. Abdul Nasir, Additional District Judge, Bank Cases, Srinagar.
4. Mr. Ajay Kumar Gupta, 1<sup>st</sup> Additional District and Sessions Judge, Srinagar.
5. Mr. Mohd. Ashraf Bhat, 2<sup>nd</sup> Additional District and Sessions Judge, Srinagar.
6. Mr. Pradeep Kumar Sandhu, P.O MACT, Srinagar ( On deputation)

**By Order**

*31-5-22*  
**(Sanjeev Gupta)**  
**Registrar General**

No:- 10280-97/RG/45

Dated:- 31/05/2022

**Copy to the:-**

1. Pr. Secretary to the Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Hon'ble Administrative Judge for District Srinagar and Budgam
3. Secretary to the Hon'ble Mr. Justice Dhiraj Singh Thakur, Judge High Court of J&K and Ladakh.
4. Secretary to the Hon'ble Mrs. Justice Sindhu Sharma, Judge High Court of J&K and Ladakh.
5. Secretary to the Hon'ble Mr. Justice Javed Iqbal Wani, Judge High Court of J&K and Ladakh,

..... For information of their Lordships.

6. Registrar Vigilance, High Court of J&K and Ladakh
7. Director, J&K Judicial Academy, Srinagar, for information and necessary action.
8. Pr. District and Sessions Judge, Srinagar.
9. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web-site of the High Court
10. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for Keeping the record of the same.

*31-5-22*  
**Registrar General**